

Per Tribunal

Fixed for AH  
on 21.6.96

MD  
17.6  
for Dy Registrar

(1)

Per Tribunal

Date: 21/6/96

Applicant in person by Mr. D. Silva  
Advocate / Respondent by at the request  
Council of Mr. D. Silva  
The matter adjourned to 19/8/96  
for admission

Dy. Registrar

Date - 19-8-96 OAO 558/96.

none for the applicant.

Mr. R.K. Pandiya, for Mr. M.I.

Sethna, Counsel for respondents

takes notice

Adjourned to 4-10-96.

MR Kolkhatkar

(M.R. Kolkhatkar)  
M(A)

(B.S. Hegde)  
M(J)

Dated: 4-10-96

Heard Mr. J.M.D. Silva for  
the applicant and Mr. M.I. Sethna  
for the respondents.

In this OA. the applicant has  
prayed for many reliefs, in the  
circumstances, the applicant is  
directed to file a fresh OA. The  
OA. is disposed of.

Ref  
on 29/17

V.F.L.

Order made on 4/10/96  
to Appellate Court (s)  
on 20/10/96

21/10/96

MR Kolkhatkar

(M.R. Kolkhatkar)  
M(A)

(B.S. Hegde)  
M(J)